GOVERNMENT OF INDIA MINISTRY OF PORTS, SHIPPING AND WATERWAYS

LOK SABHA UNSTARRED QUESTION NO. 5576 ANSWERED ON04.04.2025

TENDER ON NOMINATION BASIS

5576. SMT. MANJU SHARMA:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

पत्तन,पोत परिवहन और जलमार्ग मंत्री

- (a) the list of PSUs/CPSUs to whom works were awarded on nomination basis, especially to Richardson & Cruddas (1972) Ltd. from April 2017 to January 2025 from Electrical & Mechanical Department (ECM), Public Health Department (PHD), Roads & Buildings Department (R&B) instead of through an open tender process;
- (b) the details of decision-making authorities involved in approving these contracts without an open tender process;
- (c) the details of the Government orders or any policy documents issued by Paradip Port Trust or by the higher authorities allowing such tender on nomination basis:
- (d) whether internal or external authorities have raised any objections, queries, or concerns regarding awarding contract works without an open tender, if so, the details thereof;
- (e) whether there are any agreements made between Paradip Port Trust and Richardson & Cruddas (1972) Ltd. specifically mentioning whether subcontracting was permitted under the original terms; and
- (f) if so, the details thereof?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS (SHRI SARBANANDA SONOWAL)

(a) to (f) The list of works awarded to PSUs/CPSUs on nomination basis, including Richardson & Cruddas (1972) Ltd.is at **Annexure I and II**. Works have been awarded on nomination basis with due approval of Board of Paradip Port Authority considering their expertise in their respective fields. There is no subcontracting clause in the MoU signed with Richardson & Cruddas (1972) Ltd.

Work / Assignments awarded to PSUs / CPSUs under R&B Division	
SI. No.	Work assigned to NBCC
1.	Upliftment of façade of PPA Administrative Building
2.	Up-gradation to the Administrative Building Premises
3.	Beautification of Beach Front of Nehru Bungalow at Paradip
	PMC Assigned to RITES Ltd.
1.	Four lane road from substation square to administrative building via dock
	recreation club
	Work Assigned to Richardson & Cruddas Ltd.
1.	Conducting Non-destructive test (NDT) to port residential qtrs

ANNEXURE-II

SI.No.	Name of the Assignments awarded to Richardson & Cruddas
	(1972) Ltd. Under PHD
1.	PMC for the work
	(A) Construction, supply, delivery, erection, commission, trial running and operation & maintenance of sewage treatment plant of capacity 2.00 MLD in front of Trade centre-II & (B) Construction, supply, delivery, erection, trial running and operation & maintenance of sewage treatment plant of capacity 2.50 MLD at Brundaban colony (C) "Construction, supply, delivery, erection, trial running and operation & maintenance of sewage treatment plant of capacity 2.00 MLD at Bhimabhoi Colony" (D) "Connecting open drain and septic tanks to STP of capacity 2.00 MLD at Bhimabhoi colony" (E) "Connecting open drains and septic tanks to STPs(two Nos.)" (F) "Detailed engineering, construction, supply, delivery, erection, testing and commissioning of 16 MLD water treatment plant at balijhara water works including 3 MONTHS trial run and one year operation and maintenance."
2.	Preparation of details survey, estimate, BoQ and Tender Document for additional reservoir area to increase the storage capacity with pipeline
3.	Preparation of Detailed project report(DPR) and Project Management Consultancy (PMC) services at Paradip Port Authority, Paradip for "Laying of water supply pipeline from instream barrage near Choudhurygada to Paradip on the left bank of Taladanda canal"
